

ITEM NO.1 Court 8 (Video Conferencing) SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 1159/2019

HDFC BANK LTD. & ORS. Petitioner(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

IA No. 165173/2019 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 61446/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 138308/2019 - GRANT OF INTERIM RELIEF
IA No. 61445/2021 - GRANT OF INTERIM RELIEF
IA No. 68597/2021 - INTERVENTION/IMPLEADMENT
IA No. 138312/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

W.P.(C) No. 1469/2019 (X)
FOR STAY APPLICATION ON IA 192986/2019
FOR STAY APPLICATION ON IA 60455/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 60457/2021
FOR INTERVENTION/IMPLEADMENT ON IA 68792/2021
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
69822/2021
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 69823/2021
IA No. 69823/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 60457/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 68792/2021 - INTERVENTION/IMPLEADMENT
IA No. 69822/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 60455/2021 - STAY APPLICATION
IA No. 192986/2019 - STAY APPLICATION)

W.P.(C) No. 683/2021 (X)
(FOR ADMISSION and IA No.71688/2021-EX-PARTE AD-INTERIM RELIEF)

W.P.(C) No. 690/2021 (X)
(FOR ADMISSION and IA No.72207/2021-STAY APPLICATION...)

W.P.(C) No. 709/2021 (X)
(FOR ADMISSION and IA No.73701/2021-GRANT OF INTERIM RELIEF and IA
No.73705/2021-EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No. 765/2021 (X)
(FOR ADMISSION)

W.P.(C) No. 768/2021 (X)

(FOR ADMISSION and IA No.81044/2021-STAY APPLICATION)

Date : 06-08-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE KRISHNA MURARI

For Petitioner(s) Mr. Divyanshu Sahay, Adv.
Ms. Shradha Narayan, Adv.
Mr. Akshay Sahay, Adv.
Mr. Rajesh Kumar, Adv.
Mr. Gaurav Goel, AOR

Mr. Rajesh Kumar-i, AOR
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Mr. Madhur Tewatia, Adv.

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Mr. Sanjay Kapur, AOR
Ms. Megha Karnwal, Adv.
Mr. Monali Taunk, Adv.
Mrs. Shubhra Kapur, Adv.

Mr. Mukul Rohatgi, Sr. Adv.
Mr. Nikhil Rohatgi, Adv.
Ms. Bindi Dave, Adv.
Mr. Aman Raj Gandhi, Adv.
Mr. Dharav Shah, Adv.
Mr. Apoorva Kaushik, Adv.
Mr. Shashank Khurana, Adv.
Mr. Pranaya Goyal, AOR

Mr. Sarfaraz Khan, Adv.
Mr. Firasat Ali Siddiqi, Adv.
Mr. Ram Swarup Sharma, AOR

Ms. Praveena Gautam, AOR
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Mr. Raja Ram, Adv.
Mr. Aman S. Sharma, Adv.

Mr. O. P. Gaggar, AOR
Mr. Aditya Gaggar, Adv.

For Respondent(s) Mr. Tushar Mehta, SG
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Mr. Aayesh Gandhi, Adv.
Mr. Aman Raj Gandhi, AOR

Mr. Prashant Bhushan, AOR
Mr. Pranav Sachdeva, Adv.
Mr. Jatin Bhardwaj, Adv.
Ms. Neha Rathi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 17th August, 2021 i.e. on non misc. day.

(NEELAM GULATI)
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)
COURT MASTER (NSH)